

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Misc. Application No. 60847 of 2019

in

**Service Tax Appeal No. 60470 of 2018
with Cross Application No. 60264/2018**

(Arising out of Order-in-Appeal No. 244/ST/CGST/Appeal/Gurugram/SG/2017 dated 20.12.2017 passed by the Commissioner (Appeal), Gurugram)

Commissioner of CE & ST, Gurgaon-I

Plot No. 36-37, Sector 32,
Gurgaon, Haryana 122001

.....Appellant

VERSUS

Sun Life India Service Centre Pvt Ltd

243, Unitech World, Tower B, 2nd Floor, Cyber Park,
EC 39, Gurugram, Haryana

.....Respondent

APPEARANCE:

Present for the Appellant: Mr. Tarun Kumar, Authorised Representative

Present for the Respondent: None

CORAM: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. BIJAY KUMAR, MEMBER (TECHNICAL)

FINAL ORDER NO. 61051/2019

DATE OF HEARING: 25.11.2019

DATE OF DECISION: 25.11.2019

PER JUSTICE DILIP GUPTA:

An application has been filed by the Department for withdrawal of the appeal in view of the monetary limit. The application is allowed and the appeal is dismissed as withdrawn.

(Dictated and pronounced in the open court)

**(JUSTICE DILIP GUPTA)
PRESIDENT**

**(BIJAY KUMAR)
MEMBER (TECHNICAL)**